

ITEM NO.17
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 369/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

AMIT JANI

Respondent(s)

Date : 10-12-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.
Mr. Manoj Kr. Sharma, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent, but none
has entered appearance.

The original records have been received from the High
Court. Ld. counsel for the appellant-State has e-filed
translated copy of the original record of the Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meanwhile, parties may
file additional documents, upon due service on each other.

AVANI PAL SINGH
Registrar